

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 3968
TO BE ANSWERED ON 27/03/2026

BUDGETARY ALLOCATION UNDER VB-G RAM G

3968 Dr. Dharmasthala Veerendra Heggade:

Will the Minister of Rural Development be pleased to state:

- (a) the details of Budget Estimates for the VB-G RAM G - Viksit Bharat - Guarantee for Rozgar and Aajeevika Mission (Gramin) during the financial year 2026-27;
- (b) the details of allocation of funds under MGNREGS since 2021 onwards, State and year-wise; and
- (c) the details of current pending dues for labour wages and material costs to each State under MGNREGS?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI KAMLESH PASWAN)

(a): The Viksit Bharat-Guarantee for Rozgar and Aajeevika Mission (Gramin) VB-G RAM G Act, 2025, provides for one hundred and twenty-five days of guaranteed wage employment in a financial year to every rural household whose adult members volunteer to do unskilled manual work.

For the financial year 2026–27, a Central share provision of Rs. 95,692.31 crore has been made for the Viksit Bharat-Guarantee for Rozgar and Aajeevika Mission (Gramin), representing the largest allocation ever for rural employment programme at Budget Estimate Stage. With the likely inclusion of the corresponding estimated State share, the total programme outlay is likely to exceed Rs.1.51 lakh crore, which is expected to significantly accelerate rural transformation, large-scale employment generation and income enhancement in rural areas.

(b): Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) is a demand driven wage employment scheme. There is no State/UT-wise allocation of funds under the scheme. State/UT-wise details of funds released under Mahatma Gandhi NREGS from the financial year 2020-21 to current financial year 2025-26 (as on 22.03.2026) are given at **Annexure-I**.

(c): State/Union Territory (UT)-wise details of pending liabilities for Wage and Material component under Mahatma Gandhi NREGS as on 20.03.2026 are given at **Annexure-II**.

Annexure referred in reply to part (b) of Rajya Sabha Unstarred Question No. 3968 dated 27.03.2026.

State/UT-wise details of funds released under Mahatma Gandhi NREGS from the financial year 2020-21 to current financial year 2025-26 (as on 22.03.2026) (Rs. in crores)							
Sl. No.	States/UTs	2025-26	2024-25	2023-24	2022-23	2021-22	2020-21
1	Andhra Pradesh	7263.75	7707.21	7353.67	8008.81	7195.81	10306.30
2	Arunachal Pradesh	592.91	560.70	427.35	578.32	453.74	340.52
3	Assam	1787.44	1929.70	2221.38	2056.49	2223.32	2605.77
4	Bihar	7988.62	6715.83	6200.03	6402.23	5407.37	7288.09
5	Chhattisgarh	2837.93	3354.85	2895.12	3420.39	3894.34	3959.69
6	Goa	2.82	3.70	0.88	5.05	0.04	3.57
7	Gujarat	959.45	1540.54	1802.26	1694.60	1615.24	1478.77
8	Haryana	461.44	590.19	477.87	373.99	723.73	764.55
9	Himachal Pradesh	1022.56	1203.28	1000.96	1164.85	976.34	950.39
10	Jammu & Kashmir	1447.70	1151.20	921.60	1051.00	950.14	1152.70
11	Jharkhand	3027.23	2705.64	2922.27	2719.03	3067.88	3434.94
12	Karnataka	3454.64	5709.90	5431.67	6218.59	6034.89	5510.61
13	Kerala	3570.75	3136.44	3532.57	3830.97	3554.85	4286.97
14	Madhya Pradesh	5300.51	6252.03	5891.65	5707.47	8479.09	9088.68
15	Maharashtra	6986.36	4420.32	3041.48	2545.89	2056.46	1605.82
16	Manipur	1065.14	581.99	0.95	1086.63	563.11	1307.23
17	Meghalaya	1162.22	1155.09	913.86	1118.77	1123.32	1287.10
18	Mizoram	608.44	611.65	507.96	540.40	550.51	592.16
19	Nagaland	400.81	287.85	641.50	839.76	570.56	484.97
20	Odisha	3821.16	3763.80	4906.78	4707.52	5687.28	5224.03
21	Punjab	985.32	1331.61	1169.84	1182.14	1259.20	1241.07
22	Rajasthan	6987.08	7581.87	8683.98	9648.65	9867.75	8922.22
23	Sikkim	105.34	97.57	112.19	92.71	112.79	110.86
24	Tamil Nadu	7895.94	7585.49	12616.53	9745.72	9648.36	8795.91
25	Telangana	2768.60	3825.31	3520.87	2992.21	4116.10	4122.66
26	Tripura	806.59	1041.70	1043.59	925.34	990.14	1195.23
27	Uttar Pradesh	8856.92	9721.48	9844.25	10650.64	8525.15	12046.50
28	Uttarakhand	460.31	626.43	553.81	792.66	642.60	889.75
29	West Bengal *	0.00	0.00	0.00	1.33	7507.80	11468.51
30	Andaman & Nicobar	2.48	4.44	0.00	9.60	7.68	4.86
31	Dadra & Nagar Haveli Daman & Diu	9.56	9.02	2.21	0.00	0.00	0.00
32	Lakshadweep	0.00	0.32	0.00	24.95	0.30	0.00
33	Puducherry	39.95	40.56	58.77	69.00	13.07	26.84
34	Ladakh	79.91	85.98	62.64	1.62	59.04	22.64
Total		82759.91	85333.70	88760.50	90207.30	97878.01	110519.93

* Release of funds under the Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) to the State of West Bengal has been stopped since 09th March, 2022, as per the provisions of Section 27 of the Mahatma Gandhi National Rural Employment Guarantee Act, 2005, due to non-compliance with the directives of the Central Government.

Annexure referred in reply to part (c) of Rajya Sabha Unstarred Question No. 3968 dated 27.03.2026.

State/Union Territory (UT)-wise details of pending liabilities for Wage and Material component under Mahatma Gandhi NREGS as on 20.03.2026 (Rs. in crores)			
Sl. No.	State/Union Territory (UT)	Wage component	Material component
1	Andhra Pradesh	435.09	2039.63
2	Arunachal Pradesh	173.75	32.78
3	Assam	236.15	385.16
4	Bihar	876.27	1677.47
5	Chhattisgarh	727.30	72.84
6	Goa	0.1814	0.66
7	Gujarat	120.37	44.90
8	Haryana	19.24	29.15
9	Himachal Pradesh	87.23	13.14
10	Jammu and Kashmir	218.16	249.76
11	Jharkhand	464.98	280.09
12	Karnataka	301.04	834.68
13	Kerala	431.93	304.60
14	Ladakh	0.92	8.57
15	Madhya Pradesh	690.30	519.02
16	Maharashtra	619.17	330.15
17	Manipur	159.36	358.40
18	Meghalaya	209.45	233.01
19	Mizoram	82.70	-23.91
20	Nagaland	44.12	112.21
21	Odisha	513.81	220.70
22	Punjab	90.72	150.41
23	Rajasthan	906.99	240.03
24	Sikkim	3.35	8.44
25	Tamil Nadu	675.73	649.21
26	Telangana	357.69	343.99
27	Tripura	24.82	112.29
28	Uttar Pradesh	1047.06	1983.32
29	Uttarakhand	98.16	46.57
30	West Bengal	*	*
31	Andaman and Nicobar	0.04	0.27
32	Dadra & Nagar Haveli Daman & Diu	0.69	0.02
33	Lakshadweep	0.00	0.00
34	Puducherry	0.08	0.45

* The release of funds to the State of West Bengal under the Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) was also stopped with effect from 09.03.2022 by invoking the provisions of Section 27 of the Mahatma Gandhi National Rural Employment Guarantee Act, 2005, owing to continued non-compliance with the directives of the Central Government by the State.

As per NREGASoft, the pending liability pertaining to the State of West Bengal (as on 08.03.2022) stands at ₹3082.52 crore, comprising ₹1457.22 crore under the wage component, ₹1607.68 crore under the material component, and ₹17.62 crore under the administrative component. The admissibility of this liability is subject to verification by the Central Government.
